

Central Administrative Tribunal
Principal Bench

CP No. 177/2001
OA No. 1320/1999

New Delhi, this the 7th day of May, 2010

Hon'ble Dr. Ramesh Chandra Panda, Member (A)
Hon'ble Dr. Dharam Paul Sharma, Member (J)

Shri Ashok Aggarwal,
Through Shri S.K. Sawhney, Advocate.

(By Advocate : None)

... Applicant

Versus

1. Shri S.P. Mehta,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri Vikram Chopra,
Chief Vigilance Officer (T),
Northern Railway, Baroda House,
New Delhi.

... Respondents.

: O R D E R (ORAL) :

Dr. Ramesh Chandra Panda, Member (A) :

This Tribunal vide order dated 19.10.2001, taking cognizance of the Hon'ble Delhi High Court directions in Writ Petition against the orders of this Tribunal dated 24.08.1999, put the CP in the *sine-die* list. The status of the CWP No.1753/2001 pending in the Hon'ble High Court is not known.

My order

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2. In view of the above, it would be appropriate for us to direct closure of CP with liberty being granted to the Applicant to move the appropriate proceedings in future after the judgment of Hon'ble High Court is pronounced in the Writ Petition.



(Dr. Dharam Paul Sharma)
Member (J)



(Dr. Ramesh Chandra Panda)
Member (A)

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